

**LOK SABHA
UNSTARRED QUESTION NO. 3676
TO BE ANSWERED ON 8th August, 2016**

Leakage in Offshore/Onshore Oil Fields

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पेट्रोलियम व प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of accidents took place in onshore/offshore oil establishment in the country including gas leakage in Mumbai high recently and if so, the details thereof along with loss of life and property due to said leakage and steps taken by the Government to find out the causes of leakage or conducted any enquiry in this regard, company/oil and gas field-wise;
- (b) the concrete steps taken by the Government to prevent recurrence of such major incidents of gas leakages in future, company/oil and gas field-wise;
- (c) whether there is any delay for approval of reinvestment plans as compared to previous years and if so, the details thereof along with the steps taken for faster approval to boost the exploration and production activity in the country;
- (d) whether a number of oil wells operated by various public sector oil companies have aged and are producing oil and gas below their capacity and if so, the details thereof, oil field/State/UT-wise;
- (e) the various initiatives/steps including adoption of latest technology being taken by the Government to increase oil production from the aged/closed oil wells, oil field/State/UT-wise; and
- (f) the details of expenditure incurred on exploration by ONGC during the last three years and the current year and the quantum of funds written wasted under the bad debts, oil field-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतन्त्र प्रभार) (श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI DHARAMENDRA PRADHAN)**

(a) & (b). In the E&P (Offshore/Onshore) oil establishments, total 44 numbers of accidents/incidents have been reported by Oil Industry Safety Directorate (OISD) since the year 2014 including Gas leakage in Mumbai high. The details of accidents including gas leak which took place in onshore/offshore installations along with their root cause are furnished in Annexure-I. There were total 15 fatalities in all these 44 incidents/accidents.

As regards the steps taken by the government to find out the cause of leakage, it may be mentioned that investigation of any incident is undertaken by the concerned Operator. Over & above, major incidents are also investigated by OISD / committee set-up by the Ministry of Petroleum and Natural Gas (MoP&NG) for the purpose. Root Cause Analysis (RCA) and lessons learnt from these investigation reports are shared with the oil companies for prevention of similar such incidents. ATR of the major process safety failures are monitored.

Based on major incident investigation, lapses, if any, the accountability are dealt by the Operators as per the provisions of CDA rules. Over & above, MoP&NG also regularly monitors the incidents across the Industry and takes suitable actions to avoid recurrence of such incidents.

(c). Approval of reinvestment plans is an ongoing process and decision to approve each reinvestment plan is taken depending upon its merit.

(d) & (e). Most of the fields of ONGC/OIL are old and matured, have crossed their plateau period of production and entered the natural decline phase (a natural process in the production life of oil fields). To maintain / augment production from such fields is very challenging and requires additional development, use of new technologies and healthy reservoir practices. In mature fields, flowing wells becoming non-flowing and revival of these non-flowing wells is a continuous and dynamic process which is an intrinsic characteristic of any oil/gas fields. ONGC/OIL over the years has developed in-house expertise to revive idle / closed wells. Wherever possible, efforts are made to revive the wells by using rig less techniques such as scrapping, hot oil circulation, nitrogen jobs, compressor application & other stimulation techniques like acid job, fracturing etc. However, where ever needed rig is deployed to service/revival of wells. ONGC/OIL is redeveloping its matured fields through various IOR / EOR / Re-development schemes and application of appropriate technologies.

Companies also take the assistance of international consultants for taking up complicated repair/trouble shooting jobs by applying the latest technology to revive idle / closed wells.

(f). Details of State-wise Exploration Expenditure of ONGC for the last three year and amount charged as bad debts during the corresponding period is given at Annexure-II & III respectively

Annexure-I

No of Accidents/Incidents in the E&P (Offshore/Onshore) Installations since 2014

| S. No. | Organization/Location | Date | Accident/ Incident | Fatality | Root Cause Analysis |
|--------|--|----------|--------------------|----------|--------------------------------------|
| 1 | ONGC Drilling Rig E-2000-1, Rajahmundry | 08.04.14 | | 1 | Non-adherence to S.O.P |
| 2 | ONGC-OFFSHORE NV Well Platform, MH Asset | 10.05.14 | 1 | | Equipment Failure |
| 3 | ONGC Work over Rig A-50-VI, Mehsana | 25.05.14 | 1 | | Equipment Failure |
| 4 | ONGC Drilling Rig E-760-15, Cauvery Asset | 16.07.14 | | 1 | Slip & Fall |
| 5 | ONGC - OFFSHORE Jack up Rig 'Sagar Uday'(Mumbai Offshore) | 18.07.14 | 1 | | Non-adherence to S.O.P |
| 6 | ONGC Gandhar Plant, Ankleshwar | 24.07.14 | 1 | | Equipment Failure(Pipe line leakage) |
| 7 | ONGC-OFFSHORE BPCA-2 Platform, MH Asset | 29.08.14 | 1 | | Equipment Failure |
| 8 | ONGC-OFFSHORE Jack up Rig 'Sagar Bhushan'(KG Offshore) | 21.09.14 | 1 | | Slip & Fall from height |
| 9 | ONGC Santhal, Mehasana | 16.11.14 | 1 | | Non-adherence to S.O.P |
| 10 | ONGC-OFFSHORE Rig Aban-II, East Coast | 19.11.14 | | 1 | Man Over-Board |
| 11 | ONGC-OFFSHORE MNP Platform, MH Asset | 20.12.14 | 1 | | Equipment Failure |
| 12 | ONGC Workover Rig CW-50-IV, Mehsana | 19.02.15 | 1 | | Equipment Failure |
| 13 | OIL Drilling Rig S-7, Makum, Tinsukia | 16.05.14 | | 1 | Non-adherence to S.O.P |
| 14 | OIL, Rig Cardwell K-600 | 28.10.14 | 1 | | Poor Supervision |
| 15 | OIL Moran, OIL | 21.11.14 | 1 | | Non-adherence to S.O.P |
| 16 | CAIRN INDIA JE-18 drilling rig, Rajasthan | 03.05.14 | | 1 | Heart Attack |
| 17 | GSPC-OFFSHORE DDW 1 Well Platform, KG Asset, Kakinada | 13.08.14 | 1 | | Equipment Failure |
| 18 | ONGC-Offshore/Andhra pradesh Rig Noble Duchess | 07.04.15 | 1 | | Poor Supervision |
| 19 | ONGC-Onshore/Gujarat W/O Rig Sitaram-50-1 at OLPAD#31, Ankleshwar | 15.04.15 | | 2 | Non-adherence to S.O.P |
| 20 | ONGC-Onshore/Tamil Nadu Ramnad PSA (TN) | 18.05.15 | | 1 | Poor Supervision |
| 21 | ONGC-Onshore/Gujarat Sobhasan GGS, Mehsana | 31.05.15 | 1 | | Equipment Failure |
| 22 | ONGC-Offshore/Mumbai Simulation vessel 'Vestfonn' at platform B-192, | 31.05.15 | 1 | | Equipment Failure |
| 23 | GeoEnpro-Onshore/Arunachal Pradesh Kharsang Field, | 30.06.15 | 1 | | Non-adherence to S.O.P |
| 24 | ONGC-Offshore/Mumbai) Jack up drilling rig, Sagar Kiran | 11.07.15 | | 1 | Poor Supervision |
| 25 | ONGC-Offshore/Mumbai Process Platform-HRD, Mumbai | 25.07.15 | 1 | | Equipment Failure |
| 26 | ONGC-Onshore/Agartala Drilling Rig E-1400-14, Tripura | 16.08.15 | | 1 | Non-adherence to S.O.P |
| 27 | ONGC-Offshore/Andhra pradesh PTYS, Karaikal | 04.09.15 | 1 | | Poor Supervision |
| 28 | ONGC-Offshore/Andhra | 17.09.15 | 1 | | Non-adherence to S.O.P |

Annexure-I

No of Accidents/Incidents in the E&P (Offshore/Onshore) Installations since 2014

| S. No. | Organization/Location | Date | Accident/ Incident | Fatality | Root Cause Analysis |
|--------|---|----------|--------------------|----------|-------------------------------------|
| | pradesh W/O Rig ROM-50-IX, Cauvery Asset | | | | |
| 29 | ONGC-Offshore/Mumbai(Maharastra) WN-1 Well Head Platform, Mumbai | 17.09.15 | | 1 | Non-adherence to S.O.P |
| 30 | OIL/Rajasthan Well No DND-9, Jaisalmer, PML | 29.09.15 | 1 | | Non-adherence to S.O.P |
| 31 | ONGC-Onshore/ DRILLING RIG-E760-VIII, Kolkatta | 19.10.15 | 1 | | Equipment Failure |
| 32 | ONGC-Offshore/Mumbai) Rig Aban Ice | 25.11.15 | 1 | | Poor Supervision |
| 33 | ONGC-Offshore/Mumbai Near Heera Process Complex | 13.12.15 | 1 | | Non-adherence to S.O.P |
| 34 | ONGC-Onshore/Assam Well Site GLK#33 | 18.12.15 | | 1 | Slip & Fall |
| 35 | ONGC-Onshore/Andhra Pradesh Well No #AC-9, Workover rig XJ-550, Cauvery Asset | 27.01.16 | 1 | | Poor Supervision |
| 36 | ONGC-Onshore/Assam Well #NRAF, Drilling Rig E1400-24, Jorhat | 10.02.16 | | 1 | Inadequate job knowledge |
| 37 | ONGC-Onshore/Assam Well# LPEF, Drilling Rig E-2000-IV | 11.03.16 | | 1 | Non-adherence to S.O.P |
| 38 | OIL Well #NHK 619, Duliajan | 12.03.16 | 1 | | Pilferage/Miscreant activity/others |
| 39 | ONGC-Onshore/Tamil Nadu Drilling Rig E-1400-19, Karaikal | 21.03.16 | 1 | | Poor maintenance & inspection |
| 40 | ONGC-Offshore/Mumbai(Maharastra) Drilling Rig Harvey H Ward | 27.03.16 | 1 | | Non-adherence to S.O.P |
| 41 | ONGC-Onshore Workover Rig BHEL-120-VI, Ankleshwar Asset | 04.04.16 | | 1 | Equipment Failure |
| 42 | ONGC-Offshore Rig Valient Driller, North field, Mumbai | 04.04.16 | 1 | | Poor Supervision |
| 43 | ONGC-Onshore Drilling Rig E-760-III, Karaikal | 23.04.16 | 1 | | Equipment Failure |
| 44 | ONGC-Onshore Abandoned well GO#4 (GSC), Tripura Asset | 24.06.16 | 1 | | Miscreant activity |

(Rs. in
Crore)STATEWISE EXPLORATION EXPENDITURE FOR LAST
THREE YEAR IN RESPECT OF ONGC

| Sl.No. | State/UT | 2013-14 | 2014-15 | 2015-16 |
|--------|--------------------------|------------------|------------------|-----------------|
| 1 | Andhra Pradesh | 778.02 | 889.26 | 339.41 |
| 2 | Assam | 622.87 | 665.99 | 587.17 |
| 3 | Bihar | 34.85 | 0.79 | 0.01 |
| 4 | Gujrat | 632.20 | 669.68 | 828.48 |
| 5 | Himachal Pradesh | (3.18) | 21.02 | 3.18 |
| 6 | Jharkhand | 83.63 | 31.55 | 28.34 |
| 7 | Madhya Pradesh | 119.20 | 121.30 | 70.47 |
| 8 | Mizoram | 7.99 | 23.09 | 73.86 |
| 9 | Nagaland | 0.38 | 0.39 | 0.14 |
| 10 | Rajasthan | 24.80 | 70.67 | 130.73 |
| 11 | Tamil Nadu | 369.31 | 365.20 | 392.68 |
| 12 | Tripura | 345.77 | 237.10 | 250.69 |
| 13 | Uttar Pradesh | 32.57 | 0.05 | 0.00 |
| 14 | Uttranchal | (0.80) | 3.64 | 20.96 |
| 15 | West Bengal | 121.07 | 108.59 | 122.84 |
| | Total Onshore | 3,168.69 | 3,208.32 | 2,848.95 |
| 16 | Joint Ventures | 244.68 | 240.64 | (34.67) |
| | Andhra Pradesh-Offshore | 5,787.23 | 4,724.26 | 3238.44 |
| | Andaman-Offshore | 146.41 | 65.00 | 42.72 |
| | Maharashtra- Offshore | 1,878.69 | 3,599.74 | 2533.06 |
| | Orissa-Offshore | 1,330.75 | 1,144.58 | 29.69 |
| | Tamil Nadu-Offshore | 31.83 | 70.97 | 14.36 |
| | West Bengal-Offshore | 0.00 | 0.00 | 0.00 |
| | Kerela | 369.87 | 8.34 | 0.40 |
| | Kuchh saurastra offshore | 615.04 | 410.50 | 771.51 |
| 17 | Total Offshore | 10,159.82 | 10,023.37 | 6,630.19 |
| | Grand Total | 13,573.19 | 13,472.33 | 9,444.47 |

Details of amount charged as Bad Debts during last 3 years.**(₹ in Crore)**

| Company Code | 2015-16 | 2014-15 | 2013-14 |
|---------------------|----------------|----------------|----------------|
| | | | |
| Baroda | 0.34 | - | - |
| Sibsagar | 0.22 | - | - |
| PMT JVP | - | - | 13.00 |
| Total | 0.56 | - | 13.00 |